



**High Court of Tripura**  
**Agartala**

**Order No. 13**

**Dated, Agartala, the 25<sup>th</sup> April, 2013**

Hon'ble the Chief Justice has been pleased to order that henceforth no petition filed under section 438, Cr. PC shall be entertained by the Registry unless the said petition is signed by the petitioner(s).

It is also made compulsory in an Anticipatory Bail Application (AB) to add a paragraph on the body of the Bail Application itself stating as to whether earlier any such Bail Application was filed and what order was passed thereon giving the number and date of the earlier Bail Application.

By Order,

*sd/-*

**(M. Chakrabarti)**  
**Registrar**

**Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / 5285-5305**

**April 25, 2013**

**Copy to:**

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The i/c. Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Assistant Registrar(s), High Court of Tripura, Agartala;
12. The Librarian-cum-RO., High Court of Tripura, Agartala;
13. The Private Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Private Secretary to the Registrar, High Court of Tripura, Agartala;
16. The Superintendent(s), High Court of Tripura, Agartala;
17. The Sr. Grade Translator-cum-i/c. Paper Book Section, High Court of Tripura, Agartala;
18. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
19. The Bench Sections, High Court of Tripura, Agartala;
20. Notice Board of the Court-house; and
21. Order File.

*M*  
*25.04.13*  
**(M. Chakrabarti)**  
**Registrar**